

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16864/2026	BIJU @ ABHIMANYU @ SANJAYA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /131 /2026 () //	
2	D-BLAPL/16866/2026	ANKUS @ ANKUSH JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /131 /2026 () //	
3	D-BLAPL/16872/2026	DEBAKANTA SATAPATHY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	GUNUPUR /40 /2026 () //	
4	D-BLAPL/16879/2026	DEBAKANTA SATAPATHY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	GUNUPUR /41 /2026 () //	
5	D-BLAPL/16886/2026	BHAJARAM NAHAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (BHANJANAGAR) /109 /2026 () //	
6	D-BLAPL/16889/2026	MANAS NATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	PHULBANI SADAR /205 /2025 () //	
7	D-BLAPL/16897/2026	NILA SISA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /507 /2025 () //	
8	D-BLAPL/16900/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /173 /2025 () //	
9	D-BLAPL/16903/2026	D. PRAVEEN KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /86 /2026 () //	
10	D-BLAPL/16906/2026	N. RAHUL KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /86 /2026 () //	
11	D-BLAPL/16911/2026	NARENDRA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /69 /2026 () //	

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12	D-BLAPL/16913/2026	PRIYABRATA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALIAPANDA /35 /2026 () //	
13	D-BLAPL/16914/2026	MUNA TADINGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /20 /2025 () //	
14	D-BLAPL/16916/2026	P. MANEDRA BABU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2026 () //	
15	D-BLAPL/16920/2026	A. MAHESH BABU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2026 () //	
16	D-BLAPL/16925/2026	C.H.YESUDASU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2026 () //	
17	D-BLAPL/16927/2026	KUNU PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MANCHESWAR P.S. /68 /2023 () //	
18	D-BLAPL/16928/2026	KANHU @ ARJUN @ ARJUN KUMAR PATTANAYAK VS UNION OF INDIA(NCB)	BISWORANJAN SWAIN VS	NCB BHUBANESWAR /6 /2024 () //	
19	D-BLAPL/16929/2026	TARINI PRASAD TRIPATHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 () //	
20	D-BLAPL/16932/2026	SUDHANSU KHORA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /5 /2026 () //	
21	D-BLAPL/16933/2026	NALU SASMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
22	D-BLAPL/16934/2026	LIPU @ BISWSWAR NAYAK VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	BRAHMAGIRI /19 /2026 () //	
23	D-BLAPL/16936/2026	SADHU CHARAN MOHANTY	SIBARANJAN POLAI	PURUSHOTTAMPUR /579 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16938/2026	BHAGIRATHI PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16943/2026	SUNIL SAHU	BIRAJA PRASANNA DAS	PADMAPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16945/2026	BHIM SATNAMI	DURGA PRASAD JENA	BELTUKURI /31 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16947/2026	SANTOSH SAHU	BIRAJA PRASANNA DAS	PADMAPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16951/2026	SOUMYA RANJAN SAHOO	PRATEIK PARIJA	DASPALLA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16956/2026	BENUDHAR BEHERA	PRATEIK PARIJA	DASPALLA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16957/2026	KANHEI CHARAN MAHALA	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16958/2026	SMITH DUTTA ACHARYA	PRAVAT RANJAN BARIK	PURI SADAR /193 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16961/2026	SUBHRAJYOTI MOHANTY	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16968/2026	LIPU @ BIKRAM BISWAL	LAXMIDHAR MAHAPATRA	SAHADEV KHUNTA /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16969/2026	MADAN MOHAN SAHOO	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	

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35	D-BLAPL/16971/2026	STATE OF ODISHA ARABINDA NAYAK VS	PRATEIK PARIJA VS	// DASPALLA /120 /2026 ()	
36	D-BLAPL/16972/2026	STATE OF ODISHA RAJESH KUMAR MOHAPATRA @ BABUNI @ RAJESH MOHAPATRA VS	MOHAPATRA MAHAPATRA VS	// CAPITAL P.S. /263 /2025 ()	
37	D-BLAPL/16974/2026	STATE OF ODISHA SARAT SINGH VS	JUGALA KISHORE PANDA VS	// BANARAPAL /229 /2026 ()	
38	D-BLAPL/16976/2026	STATE OF ODISHA SURYAMANI SAHOO VS	PRATEIK PARIJA VS	// DASPALLA /120 /2026 ()	
39	D-BLAPL/16978/2026	STATE OF ODISHA PANCHANAN PRADHAN VS	JUGALA KISHORE PANDA VS	// /0 ()	
40	D-BLAPL/16983/2026	STATE OF ODISHA SAGARIKA SWAIN @ SAGARIKA PRADHAN @ SAGARIKA SAHOO VS	PRATEIK PARIJA VS	// MARSHAGHAI /207 /2018 ()	
41	D-BLAPL/16984/2026	STATE OF ODISHA PRAFULA KARADA VS	JUGALA KISHORE PANDA VS	// /0 ()	
42	D-BLAPL/16987/2026	STATE OF ODISHA SUMANTA JENA @ SUMANATA JENA VS	ARIJEET MISHRA VS	// KOREI /139 /2015 ()	
43	D-BLAPL/16988/2026	STATE OF ODISHA BIPIN DIGAL VS	AMLAN SHAKTI PAUL VS	// /0 ()	
44	D-BLAPL/16990/2026	STATE OF ODISHA P. SIBA REDDY VS	JUGALA KISHORE PANDA VS	// /0 ()	
45	D-BLAPL/16991/2026	STATE OF ODISHA RAKESH YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// /0 () //	

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46	D-BLAPL/16992/2026	SETURAM HANS @ BANTI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BODEN /29 /2026 () //	
47	D-BLAPL/16993/2026	SURESH SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /107 /2026 () //	
48	D-BLAPL/16994/2026	RATAN SINGH VS STATE OF ODISHA	RAJIB RATH VS	/ /0 () //	
49	D-BLAPL/16996/2026	PRAMOD PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /24 /2025 () //	
50	D-BLAPL/17001/2026	DASA @ DASO BAGH VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /98 /2025 () //	
51	D-BLAPL/17002/2026	GANESH GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /59 /2026 () //	
52	D-BLAPL/17011/2026	SUBRAT SWAIN @ KUNIPUA @ SUBRAT KUMAR SWAIN VS STATE OF ODISHA	CHANDRENDRA KUMAR MOHAPATRA VS	ALAKUNDA /6 /2026 () //	
53	D-BLAPL/17014/2026	TUKUNA KUMAR NAIK @ NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	BHANJANAGAR /16 /2009 () //	
54	D-BLAPL/17015/2026	SUNIL KUMAR RAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /15 /2025 () //	
55	D-BLAPL/17019/2026	HARI PRASAD DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /1153 /2025 () //	
56	D-BLAPL/17021/2026	BIKHYATA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
57	D-BLAPL/17022/2026	RAGHUNATH PRATIHARI	PRASANTA KUMAR SAHOO	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /11 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17027/2026	BIBHABARANJAN MOHANTY	SUBRAT MISRA	JAGATSINGPUR /433 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17032/2026	ASUTOSH RANA @ JATI	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /722 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17033/2026	PRIYANKA	AMLAN SHAKTI PAUL	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17035/2026	KALANDI ROUT @ KALANDI @ KALIA @ KUNAL ROUT	AMLAN SHAKTI PAUL	EOW,BHUBANESWAR /15 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17039/2026	PINTU @ MANAS NAYAK	KULDEEP MOHANTY	ANGUL TOWN /57 /2026	AOD2024000012C202600175
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17040/2026	KAMAL BEHERA	PRAMOD CHANDRA SEJPADA	GOCHHAPADA /193 /2025	AOR20220001394C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17041/2026	KALIA ALIAS BIKASH BARIK	PANCHANAN PANIGRAHI	//	AOD20250000009C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/17042/2026	MURALI POLEI @ MURALI POLAI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /193 /2026	AOD20240000242C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/17043/2026	AMAN @ AYASKANTA SHARMA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /336 /2026	AOD20250000009C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/17044/2026	PRADEEP KUMAR ROUSTRAY	RAJESH KUMAR MAHAPATRA	ANGUL TOWN /377 /2026	AOR20220001639C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/17045/2026	ACHUTA ALTIA @ GOLA	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /195 /2025	AOD20240000242C202600145
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/17049/2026	STATE OF ODISHA DHIRENDRA SAHU VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600099
70	D-BLAPL/17050/2026	STATE OF ODISHA LIPUN@ SANKARSAN GOUDA VS	BIJAYA KUMAR RAGADA VS	// K.NUAGAON /313 /2022 ()	AOD20220004577C202600041
71	D-BLAPL/17051/2026	STATE OF ODISHA AJAY KUMAR MALLIK @ AJYA MALIK VS	DIBYA JYOTI SAHOO VS	// GOPALPUR /62 /2026 ()	AOD20240000587C202600101
72	D-BLAPL/17052/2026	STATE OF ODISHA RONI JAY KUMAR JHA VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600100
73	D-CMAPL/25791/2026	STATE OF ODISHA SATYA NARAYAN ROUT VS	MANAS KUMAR CHAND VS	// // ()	
74	D-CMP/25742/2026	BHAWANIPATNA MOSQUE INDRAJEET MOHANTY VS	SUVASHISH PATTANAİK VS	// // ()	
75	D-CMP/25793/2026	KHIROD CHANDRA JENA J. DEVI @ DEVI PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600133
76	D-CMP/25809/2026	B. ROHINI KUMAR @ BUJI PRIYAMBADA RAY VS	MAHESWAR MOHANTY VS	// // ()	
77	D-CMP/25811/2026	SHYAMSUDDIN MULLAH K.B.B. FISH SUPPLIERS, BHUBANESWAR VS	LUCKY MOHANTY VS	// // ()	
78	D-CMP/25867/2026	VIAAN OIL INDUSTRIES, GUJARAT PRAVAKAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
79	D-CMP/25889/2026	DRAUPADI BEHERA SHAKUNTALA JENA VS	SUDHANSU SEKHAR JENA VS	// // ()	
		SIKHYA O ANUSANDHAN		//	

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80	D-CMP/25892/2026	BISHNU CHARAN PANIGRAHI VS PADMABATI MISHRA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
81	D-CONTC/25723/2026	KALANDI CHARAN PATRA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
82	D-CONTC/25728/2026	DILLIP KUMAR MALLIK VS V.KEERTHI VASAN, IAS	ADV. VS	// 0 //	
83	D-CONTC/25744/2026	SANDHYARANI KANUNGO VS DR. SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND HEALTH PUBLIC OFFICER, KHORDA	ADV VS	// 0 //	AOR20220001535C202600135
84	D-CONTC/25745/2026	SRI SUSHIL JENA VS AKHIL KUMAR MISHRA (IIS)	AMIT PRASAD BOSE VS	// 0 //	
85	D-CONTC/25751/2026	GEETARANI GHARAI VS DR.N.THURUMALLA NAIK, I.A.S	ADV. VS	// 0 //	
86	D-CONTC/25770/2026	MANASWINI BISWAL VS RENUBALA SETHI, BRANCH MANAGER,SBI,PATIA BRANCH	ADV. VS	// 0 //	
87	D-CONTC/25782/2026	BIPIN CHANDRA NAYAK VS SUSANTA KUMAR PANDA, ASKA COOPERATIVE SUGAR INDUSTRIES LTD., GANJAM	ADV. VS	// 0 //	
88	D-CONTC/25818/2026	BASANTA KUMAR PANDA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //	
89	D-CONTC/25837/2026	NAYAN PATEL VS Y.B.KHURANIA, IPS	ADYASIDHI MISHRA VS	// 0 //	
90	D-CONTC/25845/2026	PRAVAT KUMAR SINHA VS ARVIND AGRAWAL, IAS	SUSHREE SANGITA PASAYAT VS	// 0 //	
91	D-CONTC/25851/2026	NARENDRA KUMAR PAIKARAY	SUSHREE SANGITA PASAYAT	//	

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		VS	VS	()	
92	D-CONTC/25895/2026	ARVIND AGRAWAL, IAS SAIRAM APAT	ARUN KUMAR PATRA	//	AOD20240000516C202600030
		VS	VS	()	
93	D-CRLA/16873/2026	R.S GOPALAN, PRINCIPAL SECRTARY EXCISE DEPTT. TUKUNA BARIK	SAMVIT MOHANTY	//	
		VS	VS	()	
94	D-CRLA/16885/2026	STATE OF ODISHA PRADIP SENAPATI	RANJIT MOHANTY	//	
		VS	VS	()	
95	D-CRLA/17031/2026	STATE OF ODISHA DEBASISH PANDA	MANAS KUMAR CHAND	//	
		VS	VS	()	
96	D-CRLMA/17003/2026	STATE OF ODISHA INFORMANT/VICTIM	SATYABRATA DASH	//	
		VS	VS	()	
97	D-CRLMA/17007/2026	STATE OF ODISHA INFORMANT/VICTIM	SATYABRATA DASH	//	
		VS	VS	()	
98	D-CRLMC/16865/2026	STATE OF ODISHA NALINI PRABHA NAIK	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
99	D-CRLMC/16876/2026	UNION OF INDIA DILLIP KUMAR ROUT	MANAS RANJAN DHAL	//	
		VS	VS	()	
100	D-CRLMC/16892/2026	STATE OF ODISHA NASIMA KHATUN	RANJAN KUMAR ROUSTRAY	//	
		VS	VS	()	
101	D-CRLMC/16893/2026	STATE OF ODISHA DHUSASAN BADHEI	JAYANTA KUMAR MAJHI	//	
		VS	VS	()	
102	D-CRLMC/16901/2026	STATE OF ODISHA KUSHA @ KRUSHNA CHANDRA SWAIN	KARUNAKAR GAYA	//	
		VS	VS	()	

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103	D-CRLMC/16907/2026	STATE OF ODISHA TRILOCHAN DALEI @ LOCHAN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /450 /2020 ()	AOR20220001311C202600051
104	D-CRLMC/16908/2026	STATE OF ODISHA KAMAL LOCHAN @ KAMAL KUMAR PATRA VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600023
105	D-CRLMC/16923/2026	STATE OF ODISHA DURGADATTA SASANI @ JANI VS	RAMDAS ACHARY VS	// SEMILLIGUDA /99 /2023 ()	
106	D-CRLMC/16944/2026	STATE OF ODISHA DIPU @ DEEPAK BEHERA VS	BIPRAB KUMAR DAS VS	// JALESWAR /7 /2018 ()	
107	D-CRLMC/16946/2026	STATE OF ODISHA SAKIL KHAN VS	ASHOK KUMAR JENA VS	// TIGIRIA /123 /2019 ()	
108	D-CRLMC/16952/2026	STATE OF ODISHA SAKIL KHAN VS	ASHOK KUMAR JENA VS	// TIGIRIA /124 /2019 ()	
109	D-CRLMC/16977/2026	STATE OF ODISHA BIJAY PAL @ BABUCHHUA VS	KULDEEP MOHANTY VS	// BALASORE SADAR /32 /2020 ()	AOD20240000012C202600174
110	D-CRLMC/16979/2026	STATE OF ODISHA JITU @ ANIL BEHERA @ ANIL KUMAR BEHERA VS	KULDEEP MOHANTY VS	// CHANDIPUR /61 /2016 ()	AOD20240000012C202600176
111	D-CRLMC/16980/2026	STATE OF ODISHA JITU @ ANIL BEHERA @ ANIL KUMAR BEHERA VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /263 /2011 ()	AOD20240000012C202600177
112	D-CRLMC/17010/2026	STATE OF ODISHA PRAKASH MALLIK VS	ROHIT RANJAN RAY VS	// KHURDA PS /240 /2005 ()	
113	D-CRLMC/17026/2026	STATE OF ODISHA MONIKA DUNG DUNG @ KHADIA VS	PRAVIN KUMAR HOTA VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/17029/2026	BRUNDABAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /113 /2021 () //	
115	D-CRLMC/17046/2026	P. SHIBA @ P. SIVA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KUCHINDA /30 /2009 () //	AOD20240000242C202600146
116	D-CRLMP/16888/2026	SUVASRI LAXMI JEMA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	/ /0 () //	
117	D-CRLMP/16918/2026	TUKUNA ROUT VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	/ /0 () //	
118	D-CRLMP/16924/2026	ASWINI BANCHHOR VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //	
119	D-CRLMP/16948/2026	NIBEDITA SAHOO VS BISWAPRAKASH NAVAJEEVAN	PRASANTA KUMAR NANDA VS	/ /0 () //	
120	D-CRLMP/16953/2026 CRLMP/730/2026	SHEIK IMRAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BHARATPUR PS /417 /2026 () //	
121	D-CRLMP/16970/2026	MANGULI SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //	
122	D-CRLMP/16973/2026	JABARANI DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //	
123	D-CRLMP/16982/2026	PANCHANAN SAHOO VS EXECUTIVE MAGISTRATE CUM ADDL. DCP, BHUBANESWAR	AKSHAYA KUMAR NAYAK VS	/ /0 () //	
124	D-CRLREV/16868/2026	SANBHUNATH SETHI @ SAMBUNATH SETHI VS PRAFULLA KUMAR PARIDA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
125	D-CRLREV/16941/2026	MANORANJAN PANDA	SANDEEP RATH	/ /0	

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		VS	VS	()	
		SMRUTI REKHA PANDA		//	
126	D-CRLREV/16981/2026	ASHA KUMARI DASH	SAUBHAGYA KETAN NAYAK	GOSANINUAGAM /132 /2024	AOR20220001207C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/16985/2026	BIDESI SETHI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600143
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-FAO/25789/2026	BIRANCHI NARAYAN DAS	AUROBINDA SAHOO	//	AOD20220003080C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-FAO/25821/2026	GITA BARMAN RAY	PRAMODA KUMAR MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
130	D-FAO/25901/2026	SUBASH CHANDRA PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-FAO/25902/2026	KALPANA DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-MACA/25753/2026	JASOBANTA MAJHI@YASOBANTA MURMU	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		SANTOSH KUMAR DASH		//	
133	D-MACA/25806/2026	SUNIL KANTA PADHY	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		HANSARAJ PRADHAN		//	
134	D-MACA/25830/2026	MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD. BBSR	PRAGYATA KESAR MAHALI	//	
		VS	VS	()	
		SANTILATA BEHERA		//	
135	D-MACA/25839/2026	MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD. BBSR	PRAGYATA KESAR MAHALI	//	
		VS	VS	()	
		PARBATI BEHERA		//	
136	D-MATA/25905/2026	KAILASH PRASAD KAMILLA	RADHARAMAN DAS NAYAK	//	
		VS	VS	()	

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137	D-OTAPL/25897/2026	KAJAL SATHUA COMMISSIONER OF GST AND C. EX, BBSR VS	UMESH CHANDRA SAHOO (JR.S.C.) VS	// // 0	
138	D-RPFAM/25827/2026	M/S. HINDUSTAN COCA COLA BEVERAGE PVT. LTD., KHURDA SK. JAHID VS	MAHESWAR MOHANTY VS	// // 0	
139	D-RSA/25817/2026	MAMTAJ BEGUM NISHAMANI GOUDA VS	MAHESWAR MOHANTY VS	// // 0	
140	D-RSA/25869/2026	PRAMILA GOUDA DUBO BENU PATRO VS	DEEPALI MAHAPATRA VS	// // 0	
141	D-RSA/25880/2026	N LAXMAN PATRA DIBAKAR PRADHAN VS	DWARIKA PRASAD MOHANTY VS	// // 0	
142	D-RSA/25903/2026	KALYANI PRADHAN KUDUSI MUTYALU VS	DEEPALI MAHAPATRA VS	// // 0	
143	D-RSA/25904/2026	N LAXMAN PATRA D SIMADRI PATRA VS	DEEPALI MAHAPATRA VS	// // 0	
144	D-RVWPET/25757/2026	N LAXMAN PATRA MRITUNJOY BOSE VS	DEEPALI MAHAPATRA SUSHANTA KUMAR MISHRA VS	// // 0	
145	D-TRP(C)/25748/2026	STEEL AUTHORITY OF INDIA LTD.,ROURKELA LAXMIPRIYA MANDAL VS	ANKANN PANDA VS	// // 0	AOD20240000916C202600011
146	D-WA/25739/2026	MANOJ KUMAR PARAMANIK BAL KUMAR KUJUR VS	DEEPALI MAHAPATRA NARESH CHANDRA JENA VS	// // 0	
147	D-WA/25749/2026	STATE OF ORISSA MAHESWAR SAHOO VS	DEEPALI MAHAPATRA SANJIB MOHANTY VS	// // 0	AOR20220001611C202600119
		THE REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	

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148	D-WA/25778/2026	ARATA RAJ VS THE REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS THE REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	// () //	AOR20220001611C202600120
149	D-WA/25787/2026	ANIL KUMAR PATRA VS THE REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS THE REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	// () //	AOR20220001611C202600122
150	D-WA/25791/2026	MAHENDRA KUMAR MUDULI VS REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	// () //	AOR20220001611C202600121
151	D-WA/25801/2026	RAHULA PADHI VS UNION OF INDIA	SIDHESWAR MALLIK VS UNION OF INDIA	// () //	
152	D-WA/25859/2026	HIMANSU SEKHAR SENAPATI VS UNION OF INDIA	JYOTIRMAYA SAHOO VS UNION OF INDIA	// () //	
153	D-WA/25871/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, VS MANJULATA MAHARANA	<del>BIASW</del> DAS ACHARY VS MISSION DIRECTOR, NATIONAL HEALTH MISSION, VS MANJULATA MAHARANA	// () //	
154	D-WA/25878/2026	ODISHA GRAMEEN BANK, BHUBANESWAR VS NARAYAN PARIJA	KHAN MAHAMADOOL HASAN NIAMATI VS NARAYAN PARIJA	// () //	
155	D-WA/25884/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, VS RASHMITA MOHANTA	<del>BIASW</del> DAS ACHARY VS MISSION DIRECTOR, NATIONAL HEALTH MISSION, VS RASHMITA MOHANTA	// () //	
156	D-WP(C)/25716/2026 WP(C)/17754/2026	RAJIV @ RAJEEV SHUKAL VS REGIONAL MANAGER, ODISHA GRAMYA BANK, RASULGARH BRANCH, PURI	BIPLABA P.B. BAHALI VS REGIONAL MANAGER, ODISHA GRAMYA BANK, RASULGARH BRANCH, PURI	// () //	
157	D-WP(C)/25717/2026 WP(C)/17799/2026	KISHORE CHANDRA SAHOO VS PUNJAB NATIONAL BANK THROUGH ITS A.O., MANAGEMENT BRANCH, TELENGAPENTHA,CUTTACK	ADWITIYA SATPATHY VS PUNJAB NATIONAL BANK THROUGH ITS A.O., MANAGEMENT BRANCH, TELENGAPENTHA,CUTTACK	// () //	
158	D-WP(C)/25718/2026	PODA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS STATE OF ODISHA	// () //	AOD20230000425C202600016
159	D-WP(C)/25719/2026	BIKRAM KESHARI SAHOO	AJAYA KUMAR MOHARANA	//	

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	WP(C)/17750/2026	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/25720/2026	PITA GOUD VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600013
161	D-WP(C)/25721/2026	SABITA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600012
162	D-WP(C)/25722/2026 WP(C)/17731/2026	MINATI PRADHAN VS STATE BANK OF INDIA, MUMBAI	ABHASH GARNAIK VS	// ()	
163	D-WP(C)/25724/2026	BINAPANI MOHANTY VS STATE OF ODISHA	PITAMBAR PANDA VS	// ()	
164	D-WP(C)/25725/2026	KAPURA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600014
165	D-WP(C)/25726/2026	UDHABA DALPATI VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600018
166	D-WP(C)/25727/2026 WP(C)/17742/2026	M/S. BKD INFRASTRUCTURE PVT. LTD AND M/S. SIDHABODHA CHEMICALS PVT. LTD. (JV), SAMBALPUR VS THE STATE OF ODISHA	ASHUTOSH DASH VS	// ()	
167	D-WP(C)/25729/2026	RAIDAS DALPATI VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600015
168	D-WP(C)/25730/2026	BANSIDHAR SINGHNINA VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600017
169	D-WP(C)/25731/2026	LALITA BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// ()	
170	D-WP(C)/25732/2026	AMIT KUMAR BISOI VS	PRAGYAN PARAMITA MOHANTY VS	// ()	

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171	D-WP(C)/25733/2026	PUBLIC INFORMATION OFFICER, SHREE LINGARAJ POLICE STATION, BHUBANESWAR RANJAN KUMAR ROUT VS	PRAMOD KUMAR ROUT VS	// // 0	
172	D-WP(C)/25734/2026	DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, CUTTACK KRUSHNA CHANDRA BEHERA VS	PRAVASH CHANDRA ROUT VS	// // 0	AOR20260000208C202600001
173	D-WP(C)/25735/2026	ADDL. COMMISSIONER LAND REFORMS AND SETTLEMENT PRIYAMBADA PATEL VS	SRINIBASH SATAPATHY VS	// // 0	
174	D-WP(C)/25736/2026	STATE OF ODISHA NARASINGHA DHARUA VS	SAMARENDRA BAHADUR VS	// // 0	
175	D-WP(C)/25737/2026 WP(C)/17748/2026	STATE OF ODISHA SATYA SUDHA TRUST, CUTTACK VS	AKSHAYA KUMAR PANDEY VS	// // 0	
176	D-WP(C)/25738/2026	STATE OF ODISHA BHUJENDRA PRASAD MALLICK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
177	D-WP(C)/25740/2026	CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR M/S.GM IRON STORE AND STEEL COMPANY LTD.,KORAPUT VS	SUBHANKAR ROUT VS	// // 0	
178	D-WP(C)/25741/2026	STATE OF ODISHA BIPIN BIHARI NAYAK VS	SASWATI MOHAPATRA VS	// // 0	
179	D-WP(C)/25743/2026	STATE OF ODISHA BASANTA KUMAR SAHU VS	AJAYA KUMAR MOHARANA VS	// // 0	
180	D-WP(C)/25746/2026	STATE OF ODISHA SHREE SHREE JALESWAR MAHADEV, BIJE-ARUNODAS, BHUBANESWAR, CUTTACK VS	SANJIB KARAN DATTA VS	// // 0	
181	D-WP(C)/25747/2026	STATE OF ODISHA RENUBALA LENKA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
		CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR		//	

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182	D-WP(C)/25750/2026 WP(C)/17791/2026	NARENDRA NATH SINGH VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //	
183	D-WP(C)/25752/2026	GYANA RANJAN MOHARANA VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //	
184	D-WP(C)/25754/2026	JYOSCHNA BISWAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
185	D-WP(C)/25755/2026	NIHARIKA PALTASINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
186	D-WP(C)/25756/2026	BEDABAR SAHANI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
187	D-WP(C)/25758/2026	BIKASH KUMAR DHAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// 0 //	
188	D-WP(C)/25759/2026	JYOSCHNA BISWAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
189	D-WP(C)/25760/2026	MANJULATA JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
190	D-WP(C)/25761/2026	JAGABANDHU JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
191	D-WP(C)/25762/2026 WP(C)/17734/2026	SUBHENDRA KUMAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
192	D-WP(C)/25763/2026	KAMALA SETHI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
193	D-WP(C)/25764/2026	BHUBANANANDA MODI	MANORANJAN PADHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/25765/2026	SATYENDRA NATH KHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/25766/2026	RANJAN KUMAR ROUT	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/25767/2026	BHAGABAN BEHERA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/25768/2026	SAGAR MUDULI	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/25769/2026	SUMITRA SARANGI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/25771/2026	RAMESH KUMAR SINGH	SONALI PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/25772/2026	M.C. OF JAGANNATH BIDYAPITHA (HIGH SCHOOL), MANENDRA KUMAR SAHOO	MANENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/25773/2026	JYOTISMITA DHAR	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/25774/2026	BASANTA KUMAR JENA	ANSHUMAN DAS	//	
	WP(C)/17794/2026	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/25775/2026	BHUBANESWAR POWER PLANT MAZDOOR UNION, DEEPAK MAHAPATRA	DEEPAK MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/25776/2026	NILASAILA NAYAK	UMESH CHANDRA PATNAIK	//	
		VS	VS	0	

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205	D-WP(C)/25777/2026	DIVISIONAL FOREST OFFICER BHADRAK WILDLIFE DIVISION, BHADRAK MANJULA MISHRA VS	ANSHUMAN DAS VS	// // ()	
206	D-WP(C)/25779/2026 WP(C)/17792/2026	LAND ACQUISITION OFFICER, NH-5 (NEW NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR DILESWAR PRADHAN VS	KOUSIK ANANDA GURU VS	// // ()	
207	D-WP(C)/25780/2026	STATE OF ODISHA SARITA MOHAPATRA VS	SUBASH CHANDRA SAHOO VS	// // ()	
208	D-WP(C)/25781/2026	SUPERINTENDENT , ANGUL II RANGE, ANGUL M.C.OF GIRLS HIGH SCHOOL, BALIMELA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
209	D-WP(C)/25783/2026	STATE OF ODISHA DR.PUSPANJALI PATTNAIK VS	MAHENDRA KUMAR SAHOO VS	// // ()	
210	D-WP(C)/25784/2026 WP(C)/17779/2026	STATE OF ODISHA NARENDRA KUMAR SAHU VS	KOUSIK ANANDA GURU VS	// // ()	
211	D-WP(C)/25785/2026	STATE OF ODISHA JAGAT JYOTI SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // ()	
212	D-WP(C)/25786/2026	STATE OF ODISHA ASHOK KUMAR SUBUDHI VS	MAHENDRA KUMAR SAHOO VS	// // ()	
213	D-WP(C)/25788/2026	STATE OF ODISHA SATYANARAYAN TRIPATHY VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
214	D-WP(C)/25790/2026	STATE OF ODISHA SANJUKTA PANY VS	DIPTI RANJAN BHOKTA VS	// // ()	
215	D-WP(C)/25792/2026	COLLECTOR, CUTTACK SMC OF NILAKANTHESWAR U.P.(M.E) SCHOOL, PURMAHENDRA KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/25794/2026 WP(C)/17795/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
217	D-WP(C)/25795/2026	NARAYAN SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
218	D-WP(C)/25796/2026	BASUDEB BARAL VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //	
219	D-WP(C)/25797/2026 WP(C)/17800/2026	OCL IRON AND STEELS LTD., SUNDARGARH VS THE STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //	
220	D-WP(C)/25798/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
221	D-WP(C)/25799/2026	M.C.OF CHHAMOUZA BIDYAPITHA, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
222	D-WP(C)/25800/2026	KAMAL KUMARI MISHRA VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //	
223	D-WP(C)/25802/2026	AVIPSA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
224	D-WP(C)/25803/2026	KARTIKA KUMAR ACHARYA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
225	D-WP(C)/25804/2026	RAJAPATI PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
226	D-WP(C)/25805/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
227	D-WP(C)/25807/2026	GYANA RANJAN SAHOO	KOUSIK ANANDA GURU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/25808/2026	SHAKTI EDUCATIONAL AND CHARITABLE TRUST, RANIPAD	CRANIPAD	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/25810/2026	SUBASINI SAMAL	DIPTI RANJAN BHOKTA	//	
	WP(C)/17773/2026	VS	VS	0	
		TPCODL, KHURDA		//	
230	D-WP(C)/25812/2026	MANAGING COMMITTEE OF KHAGESWAR MEHER HIGH SCHOOL, KHURDA	HIGH SCHOOL, KHURDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/25813/2026	RANJIT KUMAR MOHANTY	SOUBHAGYA SWAIN	//	AOR20220001296C202600085
	WP(C)/17777/2026	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/25814/2026	RANJAN BEHERA	SOURAV SUMAN BHUYAN	//	AOR20220001296C202600086
	WP(C)/17802/2026	VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/25815/2026	SIBARAM PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/25816/2026	SWADHIN KUMAR BISWAL	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/25819/2026	DUSMANTA BHUE	BIPLAB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/25820/2026	SK.SAHIP	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/25822/2026	KRISHNA NAYAK	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/25823/2026	DAITARI SAHU @ DAITYARI SAHU	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	

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239	D-WP(C)/25824/2026	STATE OF ODISHA MANAGING OF MOTER HIGH SCHOOL, KALAHANDISUSHREE SANGITA PASAYAT VS	VS	// // 0	
240	D-WP(C)/25825/2026	STATE OF ODISHA GEETARANEE DAS VS	SURYAKANTA DASH VS	// // 0	
241	D-WP(C)/25826/2026	UNION OF INDIA SURYAKANTI MALLICK VS	TUKUNA KUMAR MISHRA VS	// // 0	
242	D-WP(C)/25828/2026	STATE OF ODISHA MANANGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BIRSA NAGARA PASAYAT VS	SURJEET KANUNIA VS	// // 0	
243	D-WP(C)/25829/2026	STATE OF ODISHA M/S.JAGANNATH PRADHAN, GANJAM VS	SANJIB KUMAR BHANJADEO VS	// // 0	
244	D-WP(C)/25831/2026	THE ASST. COMMISSIONER GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM GOPINATH BEURA VS	TUKUNA KUMAR MISHRA VS	// // 0	
245	D-WP(C)/25832/2026	STATE OF ODISHA MAHADEB BARIK VS	SURYAKANTA DASH VS	// // 0	
246	D-WP(C)/25833/2026	UNION OF INDIA PADURAM MAJHI VS	MANOJ KUMAR PATI VS	// // 0	
247	D-WP(C)/25834/2026	STATE OF ODISHA SADASHIB PRADHAN VS	DR. JANMEJAYA RAY VS	// // 0	
248	D-WP(C)/25835/2026	THE TAHASILDAR, JATANI MANAGING COMMITTEE OF MAA AMBIKA HIGH SCHOOL, BIRSA NAGARA PASAYAT VS	SUDHAKAR BHANJANRA VS	// // 0	
249	D-WP(C)/25836/2026	STATE OF ODISHA BASANTA SENAPATI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0 //	

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250	D-WP(C)/25838/2026	KAMALESH KUMAR PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// () //	
251	D-WP(C)/25840/2026	FAZIL KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
252	D-WP(C)/25841/2026	GIRISH CHHABRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// () //	
253	D-WP(C)/25842/2026	D. ORDINAIRE INTERNATIONAL PRIVATE LIMITED VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAIAK VS	// () //	AOR20220001586C202600039
254	D-WP(C)/25843/2026	MAMATA ROUT VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// () //	
255	D-WP(C)/25844/2026	MEGHANADA KAR VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600017
256	D-WP(C)/25846/2026	GHANASHYAM SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// () //	
257	D-WP(C)/25847/2026	SUSANTA KUMAR PANDA @ SUSHANT PANDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600019
258	D-WP(C)/25848/2026	ARUN KUMAR MOHANTA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //	
259	D-WP(C)/25849/2026	SK.MAJIT ALI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
260	D-WP(C)/25850/2026	SIKHARANI KAR VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600018
261	D-WP(C)/25852/2026	SUSANTA KUMAR PANDA	SWAPNIL ROY	//	AOR20220001600C202600148

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/25853/2026	BASANTA KUMAR DAS	BISWA PRAKASH DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/25854/2026	BISWANATH BHANJA	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/25855/2026	MANAGING DIRECTOR, ODISHA HYDRO POWER CORPORATION	PRESIDENT KANUNGO	//	AOD20240000891C202600007
		VS	VS	()	
		PRESIDING OFFICER, LABOUR COURT, SAMBALPUR		//	
265	D-WP(C)/25856/2026	UMESH CHANDRA MOHANTY	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		UNION OF INDIA		//	
266	D-WP(C)/25857/2026	MIRZA MUSTKIM ALI BAIG	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/25858/2026	SK.TASAWAR	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/25860/2026	APALI BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/25861/2026	ANADI CHARAN PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/25862/2026	NALINI KUMARI SAHU	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/25863/2026	SURENDRA KUMAR DAS @ SURENDRA DAS	RAMDAS ACHARY	//	
		VS	VS	()	
		THE SHREE JAGANNATH TEMPLE PURI SHREE JAGANNATH TEMPLE ADMINISTRATION PURI , PURI		//	
272	D-WP(C)/25864/2026	RABINDRA KUMAR PARIDA	SAROJA KANTA SAMAL	//	
		VS	VS	()	

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273	D-WP(C)/25865/2026	STATE OF ODISHA BINODA BIHARI PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
274	D-WP(C)/25866/2026	STATE OF ODISHA SABITA KUMARI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/25868/2026	STATE OF ODISHA RAMANUJA PANIGRAHI VS	SAROJA KANTA SAMAL VS	// // 0	
276	D-WP(C)/25870/2026	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	BUDHIRAM DAS VS	// // 0	
277	D-WP(C)/25872/2026	STATE OF ODISHA JYOTI RANJAN NAYAK VS	PADMANAVA JENA VS	// // 0	
278	D-WP(C)/25873/2026	STATE OF ODISHA SUMIT MOHAPATRA VS	BIBEKANANDA NAYAK VS	// // 0	
279	D-WP(C)/25874/2026	UNION OF INDIA BINAPANI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
280	D-WP(C)/25875/2026	STATE OF ODISHA T.B.GIRIJA SHANKAR PATRA, RAYAGADA VS	BUDHIRAM DAS VS	// // 0	
281	D-WP(C)/25876/2026	STATE OF ODISHA SYAMAKANTA PATTANAIK VS	ROHIT RANJAN RAY VS	// // 0	
282	D-WP(C)/25877/2026	STATE OF ODISHA MADHUSUDAN SUBUDHI VS	ROHIT RANJAN RAY VS	// // 0	
283	D-WP(C)/25879/2026	STATE OF ODISHA THE COMPANY SECRETARY AND COMPLIANCES OFFICER, PUBLIC UTILITY SERVICES, PURI VS	THE COMPANY SECRETARY AND COMPLIANCES OFFICER, PUBLIC UTILITY SERVICES, PURI VS	// // 0	

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284	D-WP(C)/25881/2026	BHISMADEV PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
285	D-WP(C)/25882/2026	SMITARANI SAHOO VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
286	D-WP(C)/25883/2026	SURYA PRAKASH JENA VS THE COLLECTOR AND D.M., KHURDA	PRADEEP KUMAR MOHANTY VS	// 0 //	
287	D-WP(C)/25885/2026	BIBEKANANDA DIKSHIT VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
288	D-WP(C)/25886/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
289	D-WP(C)/25887/2026	SURAT KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
290	D-WP(C)/25888/2026	NIRANJAN SAHOO VS THE COLLECTOR AND D.M. KHURDA	PRADEEP KUMAR MOHANTY VS	// 0 //	
291	D-WP(C)/25890/2026	RAJ KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
292	D-WP(C)/25891/2026	RAMA CHANDRA PANDA VS THE COLLECTOR AND THE D.M.KHURDA	PRADEEP KUMAR MOHANTY VS	// 0 //	
293	D-WP(C)/25893/2026	SUJIT THAKUR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
294	D-WP(C)/25894/2026	MD.MOINUDDIN @ MOIUDDIN VS COLLECTOR, SUNDARGARH	JYOTI RANJAN DEO VS	// 0 //	
295	D-WP(C)/25896/2026	SWAGATIKA BAL	KRUSHNA CHANDRA RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/25898/2026	M/S GRANDWAY SERVICES	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600059
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
297	D-WP(C)/25899/2026	M/S SUBHRANSU SEKHAR SWAIN	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600039
		VS	VS	()	
		THE COMMISSIONER CGST, CX AND CUSTOMS		//	
298	D-WP(C)/25900/2026	ASHOK KUMAR MALLIK	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600040
	WP(C)/17786/2026	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WPCRL/16975/2026	SANDHYARANI MISHRA	JAYADEBA BEHERA	INFOCITY PS /208 /2026	AOD20240000366C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/16863/2026	MANIR KHAN	SUVASHISH PATTANAIAK	GOP /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/16867/2026	KAMAL BEHERA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /338 /2026	AOR20220001631C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/16869/2026	GUDUL SOY @ GUJULU SOY @ GANGADHAR SAI	ARJUNA CHARANA BEHERA	CHOUDWAR /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/16870/2026	RAKESH DAS	JAYANTA KUMAR MAJHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/16871/2026	NIMAIN CHARAN DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/16874/2026	KARUNAKAR MANGAL	JAYANTA KUMAR MAJHI	BALIAPAL /259 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/16875/2026	SEK @ SK. ABUKALAM	DEBASISH SAMAL	DHAMNAGAR /230 /2026	
		VS	VS	()	

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307	D-ABLAPL/16877/2026	STATE OF ODISHA TAPASWINI MALLIK @ PINKI MALLIK VS	HEMENDRA SAMAL VS	// PATKURA /98 /2026 ()	
308	D-ABLAPL/16878/2026	STATE OF ODISHA SUKADEBA PARIDA VS	BIKASH CHANDRA PARIJA VS	// OUPADA /90 /2026 ()	
309	D-ABLAPL/16880/2026	STATE OF ODISHA SIVA PRASAD NAYAK VS	MANORANJAN KHATUA VS	// JAJPUR SADAR /190 /2026 ()	
310	D-ABLAPL/16881/2026	STATE OF ODISHA SANJEEB KUMAR BARIHA VS	GAUTAM CHARAN ROUT VS	// GOLANTHARA (BERHAMPUR) /37 /2026 ()	
311	D-ABLAPL/16882/2026	STATE OF ODISHA ASHOK KUMAR BEHERA VS	SK. KALIM UDDIN VS	// NIMAPADA /165 /2026 ()	
312	D-ABLAPL/16883/2026	STATE OF ODISHA NABAKISHORE PARIDA VS	BIKASH CHANDRA PARIJA VS	// OUPADA /90 /2026 ()	
313	D-ABLAPL/16884/2026	STATE OF ODISHA BABU BEHERA VS	BIKRAM RATH VS	// ATHGARH /224 /2026 ()	
314	D-ABLAPL/16887/2026	STATE OF ODISHA BIBHUTI BHUSAN RAUL VS	ASIT KUMAR JENA VS	// BADACHANA /194 /2026 ()	
315	D-ABLAPL/16890/2026	STATE OF ODISHA RAMESH BHOLA @ ADAM VS	AMITAV TRIPATHY VS	// NAYAGARH /170 /2026 ()	
316	D-ABLAPL/16891/2026	STATE OF ODISHA SANGRAM NAIK VS	BINI MISHRA VS	// GOPALPRASAD /123 /2026 ()	
317	D-ABLAPL/16894/2026	STATE OF ODISHA UMAKANTA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /88 /2026 () //	

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318	D-ABLAPL/16895/2026	BARUNA BISWAL VS STATE OF ODISHA	GOPINATH MISHRA VS	SORO /449 /2026 () //	
319	D-ABLAPL/16896/2026	BIBHUTI NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /20 /2026 () //	
320	D-ABLAPL/16898/2026	SINGAL @ SURENDRA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /227 /2024 () //	
321	D-ABLAPL/16899/2026	SUSHANTA @ SUSANTA KUMAR BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /199 /2026 () //	
322	D-ABLAPL/16902/2026	RAMESH BHOLA @ ADAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /169 /2026 () //	
323	D-ABLAPL/16904/2026	BIBEKA NANDA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHUSURI /245 /2026 () //	
324	D-ABLAPL/16905/2026	GADADHAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	G.R.P.S.,BERHAMPUR /10 /2025 () //	AOR20220001297C202600134
325	D-ABLAPL/16909/2026	AJAY ROUT @ AJAY KUMAR ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /233 /2024 () //	
326	D-ABLAPL/16910/2026	MIKU @ NARMADA ROUT VS STATE OF ODISHA	MANORANJAN MUDULI VS	BALIKUDA /216 /2026 () //	AOD20240000388C202600022
327	D-ABLAPL/16912/2026	SAJANI SWAIN VS STATE OF ODISHA	MANORANJAN MUDULI VS	BALIKUDA /216 /2026 () //	AOD20240000388C202600024
328	D-ABLAPL/16915/2026	JHUNA SAHOO VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	BALICHANDRAPUR /191 /2026 () //	
329	D-ABLAPL/16917/2026	SAMBHESWAR ROUT	MIHIR KANTA RATH	GOP /234 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/16919/2026	SANJIB NAYAK @ SANJEEV NAYAK	ARIJEET MISHRA	JEYPORE MAHILA /91 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/16921/2026	KISAN DIGAL	PRINCEPEE RAY	NCB BHUBANESWAR /1 /2026	AOD20260000323C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/16922/2026	NARAYAN MAHAPATRA	DIPANKAR ACHARYA	EOW,BHUBANESWAR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/16926/2026	BINAYAK ROUT	BIDYADHAR MANSING	MARKAT NAGAR /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/16930/2026	BIGYAN PATRA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/16931/2026	PURNA CHANDRA BEHERA	SUSANTA KUMAR TRIPATHY	HINJILI /315 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/16935/2026	AKHI ROUT @ BHAGIRATHI RAUT	BHARAT BHUSAN ROURTRAY	BANAPUR P.S. /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/16937/2026	MUSTRAI BEGUM @ MUSTARI BEGAM	SABYASACHI MISHRA	KHUNTA /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/16939/2026	MUZAFAR KHAN @ RAJU KHAN	BRAJA KISHOR PANDA	JONK /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/16940/2026	MALLIK KHAN @ DADU KHAN	BRAJA KISHOR PANDA	JONK /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/16942/2026	BASUDEBA SHIAL	ARJUNA CHARANA BEHERA	BHANJANAGAR /6 /2025	
		VS	VS	()	

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341	D-ABLAPL/16949/2026	STATE OF ODISHA SUDHANSHU SEKHAR MAHANTA VS	AMLAN SHAKTI PAUL VS	// BALIAPANDA /48 /2026 ()	
342	D-ABLAPL/16950/2026	STATE OF ODISHA GOBARDHAN PATRA @ GANDUA VS	DEEPAK RANJAN PARIDA VS	// PAHALA /154 /2022 ()	
343	D-ABLAPL/16954/2026	STATE OF ODISHA SAROJ KUMAR SAHOO @ MUNA SAHOO VS	PRAVASH CHANDRA JENA VS	// MOTANGA /199 /2026 ()	
344	D-ABLAPL/16955/2026	STATE OF ODISHA RAJAT NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// KUAKHIA /246 /2026 ()	
345	D-ABLAPL/16959/2026	STATE OF ODISHA SAHEBA MALICK @ GUNIA @ SAIBA VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /45 /2023 ()	AOR20220001615C202600080
346	D-ABLAPL/16960/2026	STATE OF ODISHA SAHEBA MALICK @ GUNIA @ SAIBA VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /50 /2022 ()	AOR20220001615C202600079
347	D-ABLAPL/16962/2026	STATE OF ODISHA PINTU DAS VS	SAROJ KUMAR ROURAY VS	// MANIABANDHA /94 /2025 ()	AOD20240000656C202600015
348	D-ABLAPL/16963/2026	STATE OF ODISHA EJAZ AJMED @ GUDDU @ SUNAR VS	KULDEEP MOHANTY VS	// PLANTSITE /563 /2026 ()	AOD20240000012C202600178
349	D-ABLAPL/16964/2026	STATE OF ODISHA MANAS BEHERA VS	SAKTIDHARA MISHRA VS	// CHANDANPUR /119 /2026 ()	AOD20230000737C202600085
350	D-ABLAPL/16965/2026	STATE OF ODISHA LAXMIDHAR ROUT VS	PRADIPTA BEURA VS	// GONDIA /34 /2011 ()	AOD20220004020C202600023
351	D-ABLAPL/16966/2026	STATE OF ODISHA ASHOK KUMAR SETHY @ ASHOK SETHY VS STATE OF ODISHA	PRADIPTA BEURA VS	// NIHALPRASAD /116 /2026 () //	AOD20220004020C202600022

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352	D-ABLAPL/16967/2026	SONU SAHOO @ SRIKANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /140 /2024 () //	
353	D-ABLAPL/16986/2026	JITENDRA BEHERA @ CHUAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /157 /2026 () //	
354	D-ABLAPL/16989/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	SONEPUR /185 /2026 () //	
355	D-ABLAPL/16995/2026	PRABHAKAR SINGH VS STATE OF ODISHA	SRIKANTA PANDA VS	RAMBHA (KHALLIKOTE) /283 /2026 () //	
356	D-ABLAPL/16997/2026	JIENDRA RATH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /236 /2026 () //	
357	D-ABLAPL/16998/2026	MIR IQBALUDDIN @ SK. IQBAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /269 /2026 () //	
358	D-ABLAPL/16999/2026	SK. MOAGAM ALI @ MD. MAZAM ALI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	AIR FIELD P.S. /229 /2026 () //	
359	D-ABLAPL/17000/2026	MD. MOHAFIZ RAZA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	AIR FIELD P.S. /229 /2026 () //	
360	D-ABLAPL/17004/2026	ASHRUMOCHAN PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /120 /2026 () //	
361	D-ABLAPL/17005/2026	GAUTAM KUMAR BARIK @ GAUTAM BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /163 /2026 () //	
362	D-ABLAPL/17006/2026	BANTI @ ADITYA BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	TOMANDO /48 /2026 () //	
363	D-ABLAPL/17008/2026	SAROJ KUMAR SAHOO @ MUNA SAHOO	PRAVASH CHANDRA JENA	MOTANGA /193 /2026	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/17009/2026	NIHAR JENA	SATYABRATA DASH	BHARATPUR PS /473 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/17012/2026	RABINDRA KUMAR PADHAN	BIBHUTI RANJAN MOHANTY	KIAKATA /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/17013/2026	AJAY KHORA	SURYAKANTA DASH	JEYPORE TOWN /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/17016/2026	MINATI MAITY	PRAVASH CHANDRA JENA	KAMARDA /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/17017/2026	SUJIT PADHAN	BIJAY JENA	PUINTALA /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/17018/2026	MANOJ KUMAR PHUL	DR. JANMEJAYA RAY	BHAWANIPATNA SADAR /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/17020/2026	MD. EQBAL QUARASHEE	AMLAN MOHANTY	BARBIL /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/17023/2026	SUMIT SHOOTER @ SUMIT BEHERA	AMLAN MOHANTY	BARBIL /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/17024/2026	SITAKANTA SAMAL	PRAVASH CHANDRA JENA	NISCHINTAKOILI /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/17025/2026	SOUMYA SUBHANKAR LENKA	ROHIT RANJAN RAY	BHARATPUR PS /473 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/17028/2026	DILLIP @ DILIP KUMAR DALEI	JAJATI KESHARI KHUNTIA	BALICHANDRAPUR /155 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/17030/2026	STATE OF ODISHA SONU SAHOO @ SRIKANTA SAHOO VS	AMLAN SHAKTI PAUL VS	// BAGHAMARI /158 /2022 ()	
376	D-ABLAPL/17034/2026	STATE OF ODISHA SURAJ PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// BALLIGUDA /10 /2025 ()	
377	D-ABLAPL/17036/2026	STATE OF ODISHA SUNIL ROUT VS	SANJIB KUMAR BHANJADEO VS	// ANGUL TOWN /1153 /2025 ()	
378	D-ABLAPL/17037/2026	STATE OF ODISHA SUDHANSHU SHEKHAR ROUT VS	BIDYALOK MOHAPATRA VS	// DHARMASALA /216 /2026 ()	
379	D-ABLAPL/17038/2026	STATE OF ODISHA SUDHANSHU SHEKHAR ROUT VS	BINAYAK MOHAPATRA VS	// DHARMASALA /214 /2026 ()	
380	D-ABLAPL/17047/2026	STATE OF ODISHA RANJAN BAGAR VS	DIBYA JYOTI SAHOO VS	// BELPAHAR /44 /2026 ()	AOD20240000587C202600102
381	D-ABLAPL/17048/2026	STATE OF ODISHA PRATAP PRADHAN @ MATHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// TANGI (KHURDA) /150 /2026 () //	AOR20220001736C202600130

# ORISSA HIGH COURT

MISC CASES FILED on :05/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/25897/2026 OTAPL/ /	COMMISSIONER OF GST AND C. EX, BBSRUMESH CHANDRA SAHOO MP		26/2026
2	D-CMAPL/25791/2026 CMAPL/ /	SATYA NARAYAN ROUT MP	MANAS KUMAR CHAND	149/2026
3	D-CRLMP/16948/2026 CRLMP/ /	NIBEDITA SAHOO MP	PRASANTA KUMAR NANDA	150/2026
4	D-CRLMP/16982/2026 CRLMP/ /	PANCHANAN SAHOO MP	AKSHAYA KUMAR NAYAK	151/2026
5	D-RPFAM/25827/2026 RPFAM/ /	SK. JAHID MP	MAHESWAR MOHANTY	239/2026
6	D-MATA/25905/2026 MATA/ /	KAILASH PRASAD KAMILLA MP	RADHARAMAN DAS NAYAK	351/2026
7	D-CONTC/16505/2026 CONTC/2203/2026	PINTU BISWAL MP		378/2026
8	D-CONTC/52525/2025 CONTC/6261/2025	AKSHAYA KUMAR MAHARANA MP	M/S SADASIVA PATRA (1) , S.RATH, A.ROUT, K.T.PATRA	379/2026
9	D-BLAPL/39996/2025 BLAPL/13721/2025	SUSHIL CHHANDA @ SUSIL CHHANDA MP	BISWAJIT DAS	419/2026
10	D-BLAPL/16276/2026 BLAPL/ /	BIPINI BEHERA MP	RAKESH KUMAR ROUTRAY	420/2026
11	D-BLAPL/16273/2026 BLAPL/ /	BABULA BEHERA @ BABU MP	RAKESH KUMAR ROUTRAY	421/2026
12	D-BLAPL/16956/2026 BLAPL/ /	BENUDHAR BEHERA MP	PRATEIK PARIJA	422/2026
13	D-BLAPL/16971/2026 BLAPL/ /	ARABINDA NAYAK MP	PRATEIK PARIJA	423/2026
14	D-BLAPL/16976/2026 BLAPL/ /	SURYAMANI SAHOO MP	PRATEIK PARIJA	424/2026
15	D-CRLREV/1384/2026 CRLREV/373/2026	NIRANJAN SAHOO MP	ARUNA KUMAR NAYAK	659/2026
16	D-CRLREV/1384/2026 CRLREV/373/2026	NIRANJAN SAHOO MP	ARUNA KUMAR NAYAK	660/2026
17	D-CRLREV/16868/2026 CRLREV/ /	SANBHUNATH SETHI @ SAMBUNATH SETHI MP	TIYANTA KUMAR MAJHI	661/2026
18	D-CRLREV/16868/2026 CRLREV/ /	SANBHUNATH SETHI @ SAMBUNATH SETHI MP	TIYANTA KUMAR MAJHI	662/2026
19	D-CRLREV/16941/2026 CRLREV/ /	MANORANJAN PANDA MP	SANDEEP RATH	663/2026
20	D-RSA/241/2024 RSA/1/2024	SABITRI DAS MP	AJODHYA RANJAN DASH	883/2026
21	D-RSA/241/2024 RSA/1/2024	SABITRI DAS MP	AJODHYA RANJAN DASH	884/2026
22	D-RSA/241/2024 RSA/1/2024	SABITRI DAS MP	AJODHYA RANJAN DASH	885/2026
23	D-RSA/25817/2026 RSA/ /	NISHAMANI GOUDA MP	MAHESWAR MOHANTY	886/2026
24	D-FAO/25821/2026 FAO/ /	GITA BARMAN RAY MP	PRAMODA KUMAR MISHRA	933/2026
25	D-FAO/25901/2026 FAO/ /	SUBASH CHANDRA PANDA MP	KUNAL KUMAR SWAIN	934/2026
26	D-FAO/25902/2026	KALPANA DASH	KUNAL KUMAR SWAIN	

27	FAO/ / D-FAO/25789/2026	MP BIRANCHI NARAYAN DAS	AUROBINDA SAHOO	935/2026
28	FAO/ / D-ABLAPL/23352/2024 ABLAPL/8678/2024	MP SUBHAKANTA PARIDA	KARUNAKAR GAYA	936/2026
29	D-ABLAPL/9872/2026 ABLAPL/4470/2026	MP SWADHIN BHARAT MALLICK	RAJENDRA NARAYAN ROUT	951/2026
30	D-ABLAPL/13556/2026 ABLAPL/5301/2026	MP BRAJA SUNDAR GOUDA		952/2026
31	D-ABLAPL/14120/2026 ABLAPL/5508/2026	MP DHANESWAR JENA		953/2026
32	D-ABLAPL/14115/2026 ABLAPL/5510/2026	MP DHANESWAR JENA		954/2026
33	D-ABLAPL/12849/2026 ABLAPL/5050/2026	MP PRAMOD DAS @ PRAMOD DASGUPTA		955/2026
34	D-ABLAPL/13496/2026 ABLAPL/5492/2026	MP SAHADEV BEHERA @ SAHADEBA		956/2026
35	D-CMP/25742/2026 CMP/ /	MP INDRAJEET MOHANTY	SUVASHISH PATTANAIK	957/2026
36	D-CMP/25712/2026 CMP/ /	MP K.SAKTI PRASAD SENAPTI	BHASKAR CHANDRA PANDA	1074/2026
37	D-CMP/25811/2026 CMP/ /	MP K.B.B. FISH SUPPLIERS, BHUBANESWAR	LUCKY MOHANTY	1075/2026
38	D-CMP/25867/2026 CMP/ /	MP PRAVAKAR BEHERA	SUBASH CHANDRA PUSPALAKA	1076/2026
39	D-CMP/25889/2026 CMP/ /	MP SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	1077/2026
40	D-CMP/25892/2026 CMP/ /	MP BISHNU CHARAN PANIGRAHI	BIJAYA KUMAR BEHERA I	1078/2026
41	D-CMP/25889/2026 CMP/ /	MP SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	1079/2026
42	D-CMP/25889/2026 CMP/ /	MP SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	1080/2026
43	D-CMP/25793/2026 CMP/ /	MP J. DEVI @ DEVI PRADHAN	SUSANTA KUMAR BARAL	1081/2026
44	D-MACA/1790/2026 MACA/70/2026	MP NIRANJAN PRUSTY	JEEVANJYOTI MOHANTY	1082/2026
45	D-MACA/21731/2024 MACA/430/2024	MP MINATI DASH	JEEVANJYOTI MOHANTY	1314/2026
46	D-MACA/25806/2026 MACA/ /	MP SUNIL KANTA PADHY	PRADEEP KUMAR MISHRA	1315/2026
47	D-MACA/25830/2026 MACA/ /	MP MANAGER (LEGAL), SHRIRAM GENERAL	<del>PRASANTA KUMAR MUDALI</del>	1316/2026
48	D-MACA/25830/2026 MACA/ /	MP MANAGER (LEGAL), SHRIRAM GENERAL	<del>PRASANTA KUMAR MUDALI</del>	1317/2026
49	D-MACA/25839/2026 MACA/ /	MP MANAGER (LEGAL), SHRIRAM GENERAL	<del>PRASANTA KUMAR MUDALI</del>	1318/2026
50	D-MACA/25839/2026 MACA/ /	MP MANAGER (LEGAL), SHRIRAM GENERAL	<del>PRASANTA KUMAR MUDALI</del>	1319/2026
51	D-CRLMC/16865/2026 CRLMC/ /	MP NALINI PRABHA NAIK	BIPLABA P.B. BAHALI	1320/2026
52	D-CRLMC/16876/2026 CRLMC/ /	MP DILLIP KUMAR ROUT	MANAS RANJAN DHAL	1428/2026
53	D-CRLMC/16923/2026 CRLMC/ /	MP DURGADATTA SASANI @ JANI	RAMDAS ACHARY	1429/2026
54	D-CRLMC/34732/2025 CRLMC/4767/2025	MP NETI @ RAJESH DAS @ RAKESH KUMAR	<del>DIAN</del> ANSU SEKHAR DEO	1430/2026
55	D-CRLMC/16908/2026 CRLMC/ /	MP KAMAL LOCHAN @ KAMAL KUMAR PATI	ANORANJAN MUDULI	1431/2026
56	D-CRLMC/16946/2026 CRLMC/ /	MP SAKIL KHAN	ASHOK KUMAR JENA	1432/2026
57	D-CRLMC/16952/2026 CRLMC/ /	MP SAKIL KHAN	ASHOK KUMAR JENA	1433/2026
		MP		1434/2026

58	D-CRLMC/17026/2026 CRLMC/ /	MONIKA DUNG DUNG @ KHADIA MP	PRAVIN KUMAR HOTA	1435/2026
59	D-CRLA/16873/2026 CRLA/ /	TUKUNA BARIK MP	SAMVIT MOHANTY	1478/2026
60	D-CRLA/16885/2026 CRLA/ /	PRADIP SENAPATI MP	RANJIT MOHANTY	1479/2026
61	D-CRLA/16885/2026 CRLA/ /	PRADIP SENAPATI MP	RANJIT MOHANTY	1480/2026
62	D-CRLA/17031/2026 CRLA/ /	DEBASISH PANDA MP	MANAS KUMAR CHAND	1481/2026
63	D-WA/25739/2026 WA/ /	BAL KUMAR KUJUR MP	NARESH CHANDRA JENA	1987/2026
64	D-WA/25739/2026 WA/ /	BAL KUMAR KUJUR MP	NARESH CHANDRA JENA	1988/2026
65	D-WA/23421/2026 WA/ /	ODISHA GRAMEEN BANK, BHUBANESWAR MP	ARKHAN MAHMOODUL HASAN NIAMATI	1989/2026
66	D-WA/25801/2026 WA/ /	RAHULA PADHI MP	SIDHESWAR MALLIK	1990/2026
67	D-WA/25859/2026 WA/ /	HIMANSU SEKHAR SENAPATI MP	JYOTIRMAYA SAHOO	1991/2026
68	D-WA/25871/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MP	<del>RASIDON, BERRY</del>	1992/2026
69	D-WA/25871/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MP	<del>RASIDON, BERRY</del>	1993/2026
70	D-WA/25871/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MP	<del>RASIDON, BERRY</del>	1994/2026
71	D-WA/25878/2026 WA/ /	ODISHA GRAMEEN BANK, BHUBANESWAR MP	ARKHAN MAHAMADOOL HASAN NIAMATI	1995/2026
72	D-WA/25878/2026 WA/ /	ODISHA GRAMEEN BANK, BHUBANESWAR MP	ARKHAN MAHAMADOOL HASAN NIAMATI	1996/2026
73	D-WA/25884/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MP	<del>RASIDON, BERRY</del>	1997/2026
74	D-WA/25884/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MP	<del>RASIDON, BERRY</del>	1998/2026
75	D-WA/25884/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MP	<del>RASIDON, BERRY</del>	1999/2026
76	D-WP(C)/25716/2026 WP(C)/17754/2026	RAJIV @ RAJEEV SHUKAL MP	BIPLABA P.B. BAHALI	10724/2026
77	D-WP(C)/25717/2026 WP(C)/17799/2026	KISHORE CHANDRA SAHOO MP	ADWITIYA SATPATHY	10725/2026
78	D-WP(C)/20654/2025 WP(C)/14639/2025	GANGADHAR KAUSHALYA MP		10726/2026
79	D-WP(C)/25719/2026 WP(C)/17750/2026	BIKRAM KESHARI SAHOO MP	AJAYA KUMAR MOHARANA	10727/2026
80	D-WP(C)/25722/2026 WP(C)/17731/2026	MINATI PRADHAN MP	ABHASH GARNAIK	10728/2026
81	D-WP(C)/25727/2026 WP(C)/17742/2026	M/S. BKD INFRASTRUCTURE PVT. LTD AND MP	<del>PRMO SIDDHANT KUMAR INFRASTRUCTURE PVT. LTD. (JV), SAMBALPUR</del>	10729/2026
82	D-WP(C)/23599/2026 WP(C)/16127/2026	M/S.S.ENTERPRISE, BHUBANESWAR MP		10730/2026
83	D-WP(C)/25735/2026 WP(C)/ /	PRIYAMBADA PATEL MP	SRINIBASH SATAPATHY	10731/2026
84	D-WP(C)/25736/2026 WP(C)/ /	NARASINGHA DHARUA MP	SAMARENDRA BAHADUR	10732/2026
85	D-WP(C)/25737/2026 WP(C)/17748/2026	SATYA SUDHA TRUST, CUTTACK MP	AKSHAYA KUMAR PANDEY	10733/2026
86	D-WP(C)/25740/2026 WP(C)/ /	M/S.GM IRON STORE AND STEEL COMPANY MP	<del>SUBHANKR KROY</del>	10734/2026
87	D-WP(C)/25738/2026 WP(C)/ /	BHUJENDRA PRASAD MALLICK MP	SUBHRANSU BHUSAN MOHANTY	10735/2026
88	D-WP(C)/25741/2026 WP(C)/ /	BIPIN BIHARI NAYAK MP	SASWATI MOHAPATRA	10736/2026
89	D-WP(C)/25743/2026	BASANTA KUMAR SAHU	AJAYA KUMAR MOHARANA	

	WP(C)/ /	MP		10737/2026
90	D-WP(C)/25750/2026 WP(C)/17791/2026	NARENDRA NATH SINGH MP	ANJAN PATNAIK	10738/2026
91	D-WP(C)/25752/2026 WP(C)/ /	GYANA RANJAN MOHARANA MP	RANJIT KUMAR LENKA	10739/2026
92	D-WP(C)/25754/2026 WP(C)/ /	JYOSCHNA BISWAL MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10740/2026
93	D-WP(C)/25755/2026 WP(C)/ /	NIHARIKA PALTASINGH MP	AMIT PRASAD BOSE	10741/2026
94	D-WP(C)/25756/2026 WP(C)/ /	BEDABAR SAHANI MP	MAHESWAR MOHANTY	10742/2026
95	D-WP(C)/25759/2026 WP(C)/ /	JYOSCHNA BISWAL MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10743/2026
96	D-WP(C)/25762/2026 WP(C)/17734/2026	SUBHENDRA KUMAR SAHOO MP	SASWATI MOHAPATRA	10744/2026
97	D-WP(C)/25761/2026 WP(C)/ /	JAGABANDHU JENA MP	AMIT PRASAD BOSE	10745/2026
98	D-WP(C)/25767/2026 WP(C)/ /	BHAGABAN BEHERA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10746/2026
99	D-WP(C)/25765/2026 WP(C)/ /	SATYENDRA NATH KHAN MP	AMIT PRASAD BOSE	10747/2026
100	D-WP(C)/25768/2026 WP(C)/ /	SAGAR MUDULI MP	BIKRAM PRATAP DAS	10748/2026
101	D-WP(C)/25769/2026 WP(C)/ /	SUMITRA SARANGI MP	LAXMIKANTA MOHANTY	10749/2026
102	D-WP(C)/25771/2026 WP(C)/ /	RAMESH KUMAR SINGH MP	SONALI PANDA	10750/2026
103	D-WP(C)/22112/2026 WP(C)/15180/2026	SHIV NARAYAN PATTNAIK MP	DEEPALI MAHAPATRA	10751/2026
104	D-WP(C)/25774/2026 WP(C)/17794/2026	BASANTA KUMAR JENA MP	ANSHUMAN DAS	10752/2026
105	D-WP(C)/25775/2026 WP(C)/ /	BHUBANESWAR POWER PLANT MAZDOOR MP	DEEPIKA MAHAPATRA	10753/2026
106	D-WP(C)/17266/2026 WP(C)/12226/2026	M/S LANCER LOGISTICS PVT. LIMITED, BANGLA MP	ANSHUMAN DAS	10754/2026
107	D-WP(C)/47485/2025 WP(C)/32920/2025	SOUMYABRATA SAHA MP	AVIJIT PATNAIK	10755/2026
108	D-WP(C)/25776/2026 WP(C)/ /	NILASAILA NAYAK MP	UMESH CHANDRA PATNAIK	10756/2026
109	D-WP(C)/25777/2026 WP(C)/ /	MANJULA MISHRA MP	ANSHUMAN DAS	10757/2026
110	D-WP(C)/21709/2026 WP(C)/15273/2026	DR.SAILAJA PANDA MP		10758/2026
111	D-WP(C)/25788/2026 WP(C)/ /	SATYANARAYAN TRIPATHY MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10759/2026
112	D-WP(C)/25792/2026 WP(C)/ /	SMC OF NILAKANTHESWAR U.P.(M.E) SCHOOL MP	MOHENDRA KUMAR SAHOO	10760/2026
113	D-WP(C)/19637/2026 WP(C)/15251/2026	M/S.D.R.PATRA AND SONS BHARAT PETROLEUM MP	ANSHUMAN DAS	10761/2026
114	D-WP(C)/25797/2026 WP(C)/17800/2026	OCL IRON AND STEELS LTD., SUNDARGARH MP	ANUSWAT KUMAR ACHARYA	10762/2026
115	D-WP(C)/48819/2025 WP(C)/33759/2025	SUDIPTA SAHA MP	KRISHNA CHANDRA SAHU	10763/2026
116	D-WP(C)/25804/2026 WP(C)/ /	RAJAPATI PRADHAN MP	GOKULANANDA SAHU	10764/2026
117	D-WP(C)/25810/2026 WP(C)/17773/2026	SUBASINI SAMAL MP	DIPTI RANJAN BHOKTA	10765/2026
118	D-WP(C)/25734/2026 WP(C)/ /	KRUSHNA CHANDRA BEHERA MP	PRAVASH CHANDRA ROUT	10766/2026
119	D-WP(C)/25820/2026 WP(C)/ /	SK.SAHIP MP	SUKANTA KUMAR NAYAK (2)	10767/2026
120	D-WP(C)/25825/2026 WP(C)/ /	GEETARANEE DAS MP	SURYAKANTA DASH	10768/2026

121	D-WP(C)/25829/2026 WP(C)/ /	M/S.JAGANNATH PRADHAN, GANJAM MP	SANJIB KUMAR BHANJADEO	10769/2026
122	D-WP(C)/25832/2026 WP(C)/ /	MAHADEB BARIK MP	SURYAKANTA DASH	10770/2026
123	D-WP(C)/25833/2026 WP(C)/ /	PADURAM MAJHI MP	MANOJ KUMAR PATI	10771/2026
124	D-WP(C)/25833/2026 WP(C)/ /	PADURAM MAJHI MP	MANOJ KUMAR PATI	10772/2026
125	D-WP(C)/25836/2026 WP(C)/ /	BASANTA SENAPATI MP	SUKANTA KUMAR NAYAK (2)	10773/2026
126	D-WP(C)/25834/2026 WP(C)/ /	SADASHIB PRADHAN MP	DR. JANMEJAYA RAY	10774/2026
127	D-WP(C)/25840/2026 WP(C)/ /	FAZIL KHAN MP	SUKANTA KUMAR NAYAK (2)	10775/2026
128	D-WP(C)/25843/2026 WP(C)/ /	MAMATA ROUT MP	CHITTA RANJAN SWAIN	10776/2026
129	D-WP(C)/25849/2026 WP(C)/ /	SK.MAJIT ALI MP	SUKANTA KUMAR NAYAK (2)	10777/2026
130	D-WP(C)/25853/2026 WP(C)/ /	BASANTA KUMAR DAS MP	BISWA PRAKASH DHAL	10778/2026
131	D-WP(C)/25858/2026 WP(C)/ /	SK.TASAWAR MP	SUKANTA KUMAR NAYAK (2)	10779/2026
132	D-WP(C)/25861/2026 WP(C)/ /	ANADI CHARAN PRADHAN MP	KUNAL KUMAR SWAIN	10780/2026
133	D-WP(C)/25860/2026 WP(C)/ /	APALI BEHERA MP	BIJAYA KUMAR BEHERA 1	10781/2026
134	D-WP(C)/25863/2026 WP(C)/ /	SURENDRA KUMAR DAS @ SURENDRA DAS MP	RAMDAS ACHARY	10782/2026
135	D-WP(C)/25866/2026 WP(C)/ /	SABITA KUMARI SAHOO MP	KUNAL KUMAR SWAIN	10783/2026
136	D-WP(C)/25865/2026 WP(C)/ /	BINODA BIHARI PATRO MP	BIJAYA KUMAR BEHERA 1	10784/2026
137	D-WP(C)/25870/2026 WP(C)/ /	MANOJ KUMAR MOHANTY MP	BUDHIRAM DAS	10785/2026
138	D-WP(C)/25873/2026 WP(C)/ /	SUMIT MOHAPATRA MP	BIBEKANANDA NAYAK	10786/2026
139	D-WP(C)/25872/2026 WP(C)/ /	JYOTI RANJAN NAYAK MP	PADMANAVA JENA	10787/2026
140	D-WP(C)/25814/2026 WP(C)/17802/2026	RANJAN BEHERA MP	SOURAV SUMAN BHUYAN	10788/2026
141	D-WP(C)/25876/2026 WP(C)/ /	SYAMAKANTA PATTANAIAK MP	ROHIT RANJAN RAY	10789/2026
142	D-WP(C)/25879/2026 WP(C)/ /	THE COMPANY SECRETARY AND COMPLIANCE OFFICER, MP	PNB MET LIFE INSURANCE CO. LTD., MUMBAI	10790/2026
143	D-WP(C)/25882/2026 WP(C)/ /	SMITARANI SAHOO MP	SHIVSANKAR MOHANTY	10791/2026
144	D-WP(C)/25844/2026 WP(C)/ /	MEGHANADA KAR MP	SUMIT KUMAR MOHANTY	10792/2026
145	D-WP(C)/25894/2026 WP(C)/ /	MD.MOINUDDIN @ MOIUDDIN MP	JYOTI RANJAN DEO	10793/2026
146	D-WP(C)/25847/2026 WP(C)/ /	SUSANTA KUMAR PANDA @ SUSHANT PANDA MP	SUMIT KUMAR MOHANTY	10794/2026
147	D-WP(C)/25850/2026 WP(C)/ /	SIKHARANI KAR MP	SUMIT KUMAR MOHANTY	10795/2026
148	D-WP(C)/25852/2026 WP(C)/ /	SUSANTA KUMAR PANDA MP	SWAPNIL ROY	10796/2026
149	D-WP(C)/25854/2026 WP(C)/ /	BISWANATH BHANJA MP	SUMIT KUMAR MOHANTY	10797/2026
150	D-WP(C)/25855/2026 WP(C)/ /	MANAGING DIRECTOR, ODISHA HYDRO POWER CORPORATION MP	ROHIT KUMAR MOHANTY	10798/2026
151	D-WP(C)/25898/2026 WP(C)/ /	M/S GRANDWAY SERVICES MP	KANANBALA ROY CHOUDHURY	10799/2026
152	D-WP(C)/25900/2026	ASHOK KUMAR MALLIK	GOURAV KUMAR ROY CHOUDHURY	

